the country. In inland fisheries in particular, membership is linked with the area of spread of water resources. That is why the number is just 32 lakhs; otherwise, it would be in crores. In this regard, I would request that the first priority should be given to the fishermen. Now, they say that the subsidy for women is 60 per cent while it is 40 per cent for the others. Last time, the Telangana Government had given subsidies to empower tribes like *mutrasis*, *gangaputra*, besta, gundla, etc.

MR. CHAIRMAN: What is your demand?

DR. BANDA PRAKASH: Sir, I request them to enhance the general subsidy to 75 per cent and the subsidy for women to 80 per cent. In the Budget, a general announcement of Rs. 20,050 crore has been made. In that, the Central share is Rs. 9,407 crore while the State share is Rs. 4,808. I would request for the enhancement of Central Budget to Rs. 20,000 crore.

DR. AMAR PATNAIK: Sir, I associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Now, Dr. Sasmit Patra; he would be speaking in Odia.

## Need for support of Central Government for holistic development of Odisha

DR. SASMIT PATRA (Odisha): \*Hon. Chairman Sir, thank you very much for giving me the opportunity today. There are so many programmes which require consideration for the holistic development of Odisha. Though my leader hon. Chief Minister, Shri Naveen Patnaik has raised many issues pertaining to various subjects before the Central Government, yet their sanction and approval are still pending. For example, the demand for establishing Sri Jagannath International Airport at Puri, for which our Chief Minister has also requested, is still pending.

Sir, similarly there is a long standing demand of including Sambalpuri/Kosali and Ho language in the Eighth Schedule of the Constitution. This issue is also pending. Although, 22 new AIIMS have been sanctioned, the second AIIMS hospital in Odisha, supposed to come up in Sundergarh district, is still pending.

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<sup>\*</sup> English translation of the original speech delivered in Odia.

Although the State Legislative Assembly of Odisha has passed a unanimous resolution for setting up of Vidhan Parishad in the State, that issue is also pending for approval.

Our hon. Chief Minister has been repeatedly saying that Odisha is most affected by natural calamities and Odisha be given Special Category status, but that issue too remains pending.

Looking at it, you will find that 2,235 villages of Odisha have not yet been connected with telecommunication facilities. 70 per cent Gram Panchayats are still deprived of banking services.

Apart from this, issues related to coal royalty, clean energy cess and coastal highway also remain pending. I would conclude by saying that despite hon. Chief Minister's repeated letters and requests, so many issues still remain pending. Thank You.

DR. AMAR PATNAIK: Sir, I associate myself with the matter raised by Dr. Sasmit Patra.

SHRI SUJEET KUMAR: Sir, I also associate myself with the matter raised by Dr. Sasmit Patra.

श्री सभापति : अनुभव बता रहा है कि हम केवल 10 ही Zero Hour Mentions पूरे कर पाएँगे। मैंने 15 Mentions की अनुमित दी, मगर हम इसको आगे देखेंगे। अगर समय को ध्यान में रख कर सभी सदस्य बोलें, तो यह संभव होगा।

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS; THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, the hon. Member has presented a wish list. One of the items on the wish list, which he described as pending, is the new international airport at Puri. All I wish to tell the hon. Member is that this has come just a few days ago and we are doing it. So, to describe it as long-pending is not an apt description.

श्री सभापति : इसलिए pending की ending हो रही है। Now, we shall take up Question Hour.